

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.10.2024

COURT OF REGISTRAR

(HYBRID MODE)

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7086 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Debabrata Ray Choudhuri Vs. The State Trading Corporation of India Ltd.	Stuti Jain
2.	I.A. No. 7087 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	The Regional PF Commissioner (II) Damages, RO Dadar Vs. Govind Rubber Ltd. & Anr.	Gaurav Varma
3.	I.A. No. 7094 of 2024 in Comp. App. (AT) No. ___ of 2024	Union of India Vs. Hari Sankaran	Aditya Sikka
4.	I.A. No. 7095 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Satya Trucking Pvt. Ltd. Vs. N.K. Bhojani Pvt. Ltd.	A.K. Upadhyay
5.	I.A. No. 7096 of 2024 in Comp. App. (AT) No. ___ of 2024	Pankaj Kumar Gupta Vs. SMC India Ltd & Ors.	PCS Gyanendra Nahar
6.	I.A. No. 7166 of 2024 in Comp. App. (AT) No. ___ of 2024	Wellington Transportation Pvt. Ltd. Vs. Registrar of Companies	Ranjana Roy Gawai
7.	I.A. No. 7169 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Tax Officer, Unit-93 Rajkot Vs. Keyur Shah Liquidator of Gangotri Glazed Tiles Pvt. Ltd & Ors	Ritu R. Guru
8.	I.A. No. 7188 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rekha Vivek Dhamankar Vs. Superdrawn Wire Industries Ltd. & Ors.	Preeti Goel
9.	I.A. No. 7259 of 2024 in Comp. App. (AT) No. ___ of 2024	Pradeep Kumar Vs. Saptagiri Resturants Pvt. Ltd. & Ors.	Kanti Mohan Rustagi
10.	I.A. No. 7321 of 2024 in Comp. App. (AT) No. ___ of 2024	V.P. Bedekar and Sons Pvt. Ltd. & Ors. Vs. Suhas Shridhar Bedekar & Anr.	Chiranjivi Sharma

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order  
-sd/-  
Assistant Registrar